

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Dated the 23rd May, 2022

No. HCM/1/96/BENCH/ It is hereby informed to all the learned members of the Bar that because of certain development, the Division Bench No. 1 of today's cause list constituting of Hon'ble The Chief Justice and Hon'ble Mr. Justice L.S. Jamir will sit as soon as Division Bench No. 2 constituting of Hon'ble Mr. Justice L.S. Jamir and Hon'ble Mr. Justice A. Bimol Singh rises.


By order etc.,

Sd/-

**REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR
Imphal, the 23rd May, 2022**

No. HCM/1/96/BENCH / 9299-319
Copy to:

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocate, Govt. of Manipur.
3. The Assistant Solicitor General of India.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. The Registrar (Adm), High Court of Manipur.
7. All the Jt. Registrars, High Court of Manipur.
8. All the Deputy Registrars, High Court of Manipur.
9. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
10. All the Assistant Registrars, High Court of Manipur.
11. The P.S to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
12. The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
13. The P.S to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
14. The P.S to Registrar General, High Court of Manipur.
15. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
16. The Superintendents of Bench/Judicial Sections, High Court of Manipur.
17. The Court Masters, High Court of Manipur.
18. Guard File/Order Book.
19. Notice Board.
20. Concerned File.


**REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR**